

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT REKHA N. PANDHARE**  
**COURT 40 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 02-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>STATEMENT US 313 CR.P.C.</u></b>				
1	POCSO SPL CASE	100171/2014	The State Pant Nagar P.S Vs Krishna Vijay Shelar	
<b><u>JUDGMENT</u></b>				
2	POCSO SPL CASE	100058/2016	THE STATE OF TILAK NAGAR POLICE STATION. Vs MADHUKAR SUKDOJI PAWAR.	
<b><u>ARGUMENTS</u></b>				
3	ABA	101967/2019	Bhajanpal Singh Chadha And Anr. Vs State Mulund Police Station	Mukta ThaparBha
4	POCSO M A	100760/2020	The State of Maharashtra Thr N M Joshi Marg P Stn Vs Sanjay Indap	Kisan Kalokhe
<b><u>HEARING</u></b>				
5	POCSO SPL CASE	1000615/2018	The State of CSMT Railway Police Station Vs Joya Imran Ansari @ Afsana and Others	PP
6	ABA	101331/2019	Shahbaz Feroz Khan And Anr. Vs State Ghatkopar Police Station	Vaibhav N.Jagtap
7	ABA	101842/2019	Gopal Nainar Konar Vs State Shahu Nagar Police Station	PremSagar Bind
8	ABA	101980/2019	Ranjana Ramdas Kinklekar And 2 Others Vs State Dadar Polic eStation	George Ruskin
9	ABA	101984/2019	Sunil Khali Panda And Anr. Vs State Navghar Police Station	Manish Gadre
10	ABA	102227/2019	Kavita Nitin Suryavanshi And 2 Others Vs State Parksite Police station	Anis Mujawar

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	ABA	100291/2020	Faizan Noorulah Shaikh And Anr. Vs State Mahim Police Station	N V Sawant
12	BAIL APPL POCSO	100961/2020	Jaid Javed Khan Vs The State - Vikhroli Police Station, Mumbai	Anil Jaising Jadhav
<b>STATEMENT US 313 CR.P.C.</b>				
13	POCSO SPL CASE	100120/2017	GHATKOPER POLICE STATION. Vs KALAMUDDIN MOHAMMAD ISTEYAR ANSARI @ KOAIL	
<b>EVIDENCE PART HEARD</b>				
14	POCSO SPL CASE	100277/2015	The State of Vakola Police Station Vs Datta Gangaram Gaikwad	
15	POCSO SPL CASE	100342/2016	THE STATE OF TILAKNAGAR POLICE STATION. Vs SATISH PRAKASH BORADE	
16	POCSO SPL CASE	100391/2016	SHIVAJI NAGAR POLICE STATION. Vs AKHTAR AYUB KHAN AND ANOTHER 01	
17	POCSO SPL CASE	100465/2016	N.M.JOSHI MARG POLICE STATION. Vs SAMEER JAYWANT RAUT	
<b>EVIDENCE</b>				
18	POCSO SPL CASE	100383/2017	The State Bhandup Police Station Vs Sanjay Samadhan Wagh	
19	POCSO SPL CASE	100416/2017	The State Ghatkopar Police Station Vs Suraj @ Bablu Alis Mahendra Dayashankar Jaisvar	

**CHARGE**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
20	POCSO SPL CASE	100195/2016	THE STATE OF DHARAVI POLICE STATION. Vs RAJANISH RAMESH RAJAK	Adv. Kavita Pal
21	POCSO SPL CASE	100491/2016	WORLI POLICE STATION. Vs DEEPAK MADHUKAR MANE	Adv. S.B. Sawardekar
22	POCSO SPL CASE	100042/2018	The State of RCF Police Station Vs Yogesh Dineshchandra Verma	
23	POCSO SPL CASE	100491/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Layis Mohd. @ Langda Munna Sharif Khan and other 02	PP
<b><u>ORDER</u></b>				
24	SPL.CASE	100847/2020	The State - Bhoiwada Police Station, Mumbai Vs Pratik Ganesh Solanki	PP
<b><u>REPLY/SAY</u></b>				
25	POCSO SPL CASE	100372/2019	The State of Maharashtra - Ghatkopar Police Station Vs Baban Jaggnath Jadhav	PP
26	POCSO SPL CASE	100602/2019	The State of Maharashtra - Kurla Railway Police Station Vs Surajkumar Umeshkumar Kashyap	PP
<b><u>APPEARANCE</u></b>				
27	POCSO SPL CASE	100087/2019	The State of Dr. D.B. Marg Police Station Vs Rakesh Motilal Prasad and another 01	PP
28	POCSO SPL CASE	100647/2019	The State of Maharashtra - Bhoiwada Police Station Vs Rehan Abdul Rashid Qureshi	PP

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
29	REMAND APPL POCSO	100521/2020	The State of Maharashtra Through Nehru Nagar Police Station Vs Rajaram Vishnu Zende	PP
30	REMAND APPL POCSO	100522/2020	The State of Maharashtra Through Nehru Nagar Police Station Vs Kaliyapaan Tangaswami	PP
31	REMAND APPL POCSO	100538/2020	The State Tardeo Police Station Vs Rasul Malik Sab Shaikh @ Mulla Malle and anr	PP
32	SPL.CASE	100826/2020	The State - Ghatkopar Police Station, Mumbai. Vs Namdeo Shridhar Mayekar	PP
33	SPL.CASE	100895/2020	The State - Tardeo Police Station, Mumbai Vs Pradeepkumar Vinodkumar Gautam	PP
<b><u>REPORT</u></b>				
34	POCSO SPL CASE	100025/2016	The State of Dharavi Police Station. Vs MOHD.SIRAJ MOHD. SABIR BIRADAR.	
35	POCSO SPL CASE	100109/2016	THE STATE OF MATUNGA POLICE STATION. Vs ELERAJA WELPANDI	
36	POCSO SPL CASE	100261/2016	THE STATE OF WORLI POLICE STATION. Vs IMTIYAZ AHMAD MUSTAQ AHMED SHAIKH.	
37	POCSO SPL CASE	100322/2016	THE STATE OF CUFFE PARADE POLICE STATION. Vs PURUSHOTAM RAVINDRA VALMIKI	

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT REKHA N. PANDHARE**  
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**Criminal Cause List Dated 03-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	POCSO SPL CASE	100514/2015	The State of Parksite Police Station. Vs Dattatray Bajirao Kate	
2	POCSO SPL CASE	100231/2017	PANT NAGAR POLIEC STATION Vs PRABHU SANTOSH KHEDEKAR	
3	POCSO SPL CASE	1000584/2018	The State of Ghatkopar Police Station Vs Bablu Mitthn Gurjar and others	PP
<b><u>HEARING</u></b>				
4	POCSO SPL CASE	100379/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Mohd. Munajir Mohd. Murtujha Ansari	PP
5	ABA	101734/2019	Khadar Hasham Syed And Anr. Vs State Nirmal Nagar Police Station	Ashish Baraskar
6	ABA	102181/2019	Abuzaid Rafiq Mansuri Vs State Vikhroli Police Station	Anis Mujawar
7	ABA	100150/2020	Sunil Raghunath Kothekar Vs Dadar Police Station	S.M. Gaonkar and Associates
<b><u>EVIDENCE PART HEARD</u></b>				
8	POCSO SPL CASE	100375/2017	GOVANDI POLICE STATION Vs KAYYUM @ SAMIR MAHMUD SHAIKH	
9	POCSO SPL CASE	100658/2019	The State of Maharashtra - Parksite Police Station Vs Avadhraj Jitbahadur Pal	PP
<b><u>CHARGE</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	POCSO SPL CASE	100463/2019	The State of Maharashtra - Kurla Police Station Vs Ramkumar Sevakram Vishwakarma @ Babu Salim Shaikh	PP
<b><u>REPLY/SAY</u></b>				
11	POCSO SPL CASE	100282/2019	The State of Maharashtra - Mahim Police Station Vs Mehendi Hasan Mohd. Mastuq Shaikh	PP Adv. Keshav Chavan
12	POCSO SPL CASE	100530/2019	The State of Maharashtra - Shivaji Park Police Station Vs Badshah Taher Khan	PP
<b><u>APPEARANCE</u></b>				
13	REMAND APPL POCSO	101106/2019	The State- Dr. D.B. Marg Police Station Vs Pradip Jayanna Shetti	
<b><u>REPORT</u></b>				
14	ABA	100719/2020	Sangeeta Hemant Pikale And Anr. Vs State Mahim Police Station	Kapil Dave

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**CITY CIVIL AND SESSION COURT MUMBAI**  
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**Criminal Cause List Dated 04-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	ABA	100101/2020	Paramveersingh Surjitsingh Mirdha And Anr. Vs State Nirmal Nagar Police Station	Vishal Deshmukh
<b><u>HEARING</u></b>				
2	POCSO SPL CASE	100414/2017	The State Bhandup Police Station Vs Jagdish Shankar Wankhede	
3	ABA	101843/2019	Rajesh S/o Prahlad Meena Vs State Vakola Police Station	Ashok Sarogi
4	ABA	102175/2019	Santosh Vitthal Sawant And 2 Others Vs State Ghatkopar Police Station	Reshma Kautkar
5	ABA	102238/2019	Roshni Shashikant Tripathi And Anr. Vs State Vakola Police Station	Sandeep D Sherkhane
6	ABA	100205/2020	Girdhari Govind Kharva Vs State Ghatkopar Police Station	I A Khan
7	ABA	100425/2020	Adarsh Ashok Gupta And 2 Others Vs State Ghatkopar Police Station	Sunil Shukla
8	BAIL APPL POCSO	100936/2020	Manoj Chotelal Sharma Vs The State of Maharashtra Through Marine Drive Police Station	Ashish Patankar and Pratik Rajopadhye
9	BAIL APPL POCSO	100956/2020	DILIP GANDALA PATEL @ WASHI Vs MANKHURD POLICE STATION, MUMBAI.	PP SIJIIT

**STATEMENT US 313 CR.P.C.**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	POCSO SPL CASE	100557/2017	The State Wadala TT Police Station Vs Anthony @ Kartik Stifan Fernades	
<b><u>EVIDENCE PART HEARD</u></b>				
11	POCSO SPL CASE	100238/2015	The State Chembur Police Station Vs Puran Balbahadur Singh	
12	POCSO SPL CASE	1000639/2018	The State of Chembur Police Station Vs Aditya Balu Javale	PP
13	POCSO SPL CASE	100054/2019	The State of Dadar Police Station Vs Karuna Bimal Naik	PP
<b><u>EVIDENCE</u></b>				
14	POCSO SPL CASE	100628/2019	The State of Maharashtra - Bhoiwada Police Station Vs Kasim Ali Kadar Khan	PP
<b><u>CHARGE</u></b>				
15	POCSO SPL CASE	100375/2014	The State RCF P.S Vs Saurabh Shivbaran Rathod	
<b><u>REPLY/SAY</u></b>				
16	SPL.CASE	100856/2020	The State of Maharashtra through Nehru Nagar Police Station Vs Rajaram Vishnu Zande	PP
17	BAIL APPL POCSO	101132/2020	Rasool Mulla Vs The State Tardeo Police Station	Rohit Sawant
18	SPL.CASE	100889/2020	The State V. B. Nagar Police Station Vs Abhishek Babasaheb Wanjari	PP
<b><u>APPEARANCE</u></b>				



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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
19	SPL.CASE	100872/2020	The State Nagpada Police Station Vs Shahnawaz @ Taufiq Sagir Qureshi	PP
<b><u>SAYHEARING ON EXH.READY</u></b>				
20	SPL.CASE	100845/2020	The State - Mankhurd Police Station, Mumbai. Vs Babuali Abdul Hakim Ansari	PP
<b><u>REPORT</u></b>				
21	POCSO SPL CASE	100528/2014	The State Vinoba Bhave Nagar P.S Vs Farha Farukh Shaikh	
22	POCSO SPL CASE	100286/2015	THE STATE OF OSHIWARA POLICE STATION. Vs MUBARAK GUDAD SHAIKH AND ORS.02	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	POCSO SPL CASE	100561/2019	The State of Maharashtra - Nagpada Police Station Vs Mohd. Najar Mohd. Umar Siddhikki	PP
2	ABA	101893/2019	Kaushik Kumud Vyas Vs State Navghar Police Station	Rajbali S Dubey
3	ABA	100491/2020	Tushar Siddharth Kamble And 3 Others Vs State Bhandup Police Station	Ratnish Shobhnath Dubey
<b><u>EVIDENCE PART HEARD</u></b>				
4	POCSO SPL CASE	100019/2016	The State of Nehru Nagar Police Station. Vs SURESH UTTAM HIWALE.	
5	POCSO SPL CASE	100095/2016	THE STATE OF DHARAVI POLICE STATION. Vs SANJAY RAJAN KURIL	
6	POCSO SPL CASE	100277/2017	DONGRI POLICE STATION Vs SAIF SALIM NAIK	
7	POCSO SPL CASE	100533/2017	The State Colaba Police Stn. Vs Santosh Moreshwar Meher	Adv. Wahab Khan
<b><u>EVIDENCE</u></b>				
8	POCSO SPL CASE	100681/2018	The State of Bhoiwada Police Station Vs Sidhesh Sunil Gadkari	PP
9	POCSO SPL CASE	100452/2019	The State of Maharashtra - Nirmalnagar Police Station Vs Vishal Vinod Sansi	PP
<b><u>CHARGE</u></b>				
10	POCSO SPL CASE	100342/2018	The State of Trombay Police Station Vs Indrasan Hiralal Gupta	z Adv. Anjali Patil

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	POCSO SPL CASE	100276/2019	The State of Maharashtra - Tardeo Police Station Vs Ajay Deban @ Ajay Lakhan @ Gunga	PP
12	POCSO SPL CASE	100495/2019	The State of Maharashtra - Tilak Nagar Police Station Vs Afridi Zakir Hussen	PP
<b><u>APPEARANCE</u></b>				
13	POCSO SPL CASE	100144/2016	THE STATE OF DHARAVI POLICE STATION. Vs RASHID ABDUL SATTAR KHAN.	
14	POCSO SPL CASE	100161/2018	The State of Mahim Police Station Vs Wasim Riyasat Shaikh and 1 Accud.	Adv. Afshan
<b>( Main Matter REMAND APPL POCSO/0101080/2017)</b>				
15	REMAND APPL POCSO	100546/2020	The State of Maharashtra through Pant Nagar Police Station, Mumbai Vs Vishnu Tukaram Okate	PP

**CITY CIVIL AND SESSION COURT MUMBAI**  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	ABA	102172/2019	Nafisa Sharif Khan And 4 Others Vs State Dharavi Police Station	Kavita N Rathod
<b><u>HEARING</u></b>				
2	POCSO SPL CASE	100381/2019	The State of Maharashtra- Kherwadi Police Station Vs Avinsah Rajesh Maghade	PP
3	ABA	100279/2020	Nilesh Pandey And Anr. Vs State Parksite Police Station	Shraddha Pandey
4	ABA	100736/2020	Deepu Vinod Twari and others Vs The State of Maharashtra	PP PP
<b><u>STATEMENT US 313 CR.P.C.</u></b>				
5	POCSO SPL CASE	100212/2014	The State Shivaji Nagar P.S Vs Abdul Ahad Akbar Ali Choudhary	
6	POCSO SPL CASE	100073/2016	THE STATE OF CUFFE PARADE POLICE STATION. Vs MANOHAR BABAN SHINDE.	
7	POCSO SPL CASE	100187/2016	THE STATE OF TROMBAY POLICE STATION. Vs VIKAS MITHILESH SONI.	
8	POCSO SPL CASE	100248/2017	CHEMBUR POLICE STATION Vs NIKHIL ASHOK BHOLE	
<b><u>CHARGE</u></b>				
9	POCSO SPL CASE	100038/2018	The State of Wadala T.T. Police Station Vs Pappu Nana @ Shahidali Ali Sarajuddin Salmani	
10	POCSO SPL CASE	100292/2018	The State of Byculla Police Station Vs Bharat Ratilal Makwana	zz Adv. Madhukar Ghadage

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	POCSO SPL CASE	100030/2019	The State of Wadala Police Station Vs Dinesh Janardan Paykoli	PP
12	POCSO SPL CASE	100132/2019	STATE GOVERNMENT, Wadal T T Police Station Vs Vikran Sheshmani Gautam	
13	POCSO SPL CASE	100396/2019	The State of Maharashtra - Marine Drive Police Station Vs Rushikesh Pramod Bamnolkar	APP

**CITY CIVIL AND SESSION COURT MUMBAI**  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	POCSO SPL CASE	100620/2015	The State of Shivaji Nagar Police Station. Vs ALTAF HUSAIN KARAM HUSAIN SHAIKH.	
2	POCSO SPL CASE	100114/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs MOHD. KASIM RIYASATALI SHAIKH.	
<b><u>HEARING</u></b>				
3	POCSO SPL CASE	100270/2019	The State of Maharashtra - Bandra Police Station Vs Abdul Rahim Rashid Shaikh and Ors. 01	PP
4	POCSO SPL CASE	100560/2019	The State of Maharashtra - Khar Police Station Vs Madhukar Parshuram Khot	PP
5	ABA	102270/2019	Imran Amiruddin Shaikh And 2 Others Vs State Kurla Police Station	Pinaz C Contractor
6	ABA	100157/2020	Nitin Chandrakant Takke And 2 Others Vs State Navghar Police Station	Jignasha A Mehta
<b><u>EVIDENCE PART HEARD</u></b>				
7	SESSIONS CASE	101105/2013	The State Tilak Nagar P.S Vs Javed Habib Khan	
8	POCSO SPL CASE	100176/2014	The State Trombay Police Station, Mumbai Vs Shiv Dwarkaprasad Sahu	
9	POCSO SPL CASE	100475/2014	The State Bandra P.S Vs Firoz Haider Sayyed and ors.	
10	POCSO SPL CASE	100501/2014	The State D.N.Nagar P.S Vs Chetan Vijay Kastury	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	POCSO SPL CASE	100510/2014	The State - Worli P.Stn. Vs Soma@somya Gorakh Sathe	
<b>( Main Matter REMAND APPL POCSO/0100414/2014)</b>				
12	POCSO SPL CASE	100069/2015	THE STATE OF TROMBAY POLICE STATION. Vs PRAVIN HIRAJI MHATRE AND ORS.04	
13	POCSO SPL CASE	100259/2015	THE STATE OF MANKHURD POLICE STATION. Vs NITESH CHANDRAKANT KADAM AND ORS.03	
14	POCSO SPL CASE	100544/2015	The State of D.B.Marg Police Station Vs RINKU RAMBABU ROY.	
15	POCSO SPL CASE	100044/2018	The State of Santacruz Police Station Vs RajSingh Shankar Singh and other	Muzumdar
<b><u>EVIDENCE</u></b>				
16	POCSO SPL CASE	100391/2017	The State Ghatkoper Police Station Vs Pappu Ashrafi Kanojia @ Ansari	
<b>( Main Matter REMAND APPL POCSO/0100570/2017)</b>				
<b><u>CHARGE</u></b>				
17	POCSO SPL CASE	100482/2019	The State of Maharashtra - Kurla Police Station Vs Ramkumar Sevakram Vishwakarma @ Babu Salim Shaikh	PP
<b><u>APPEARANCE</u></b>				
18	REMAND APPL POCSO	100517/2020	The State of Maharashtra Through Mankhurd Police Station Vs Babuali Abdul Hakim Ansari and ors.	PP

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
19	REMAND APPL POCSO	100532/2020	WADALA T.T POLICE STATION Vs VIJAY PREM SONI	PP
20	REMAND APPL POCSO	100536/2020	The State Dadar Police Station Vs Tushar Deepak Jadhav	PP
21	REMAND APPL POCSO	100543/2020	The State of Maharashtra through Tardeo Police Station, Mumbai Vs Pradipkumar Vinodkumar Gautam	PP
22	REMAND APPL POCSO	100548/2020	The State Of Maharashtra Through Dharavi Police Station Vs Sonu @ Lalbabu Iandal Paswan	PP
23	REMAND APPL POCSO	100552/2020	The State- Pant Nagar Police Station, Mumbai Vs Sohel Sahid Mandal	PP
<b><u>N.B.W.READY</u></b>				
24	POCSO SPL CASE	100202/2016	THE STATE OF AGRIPADA POLICE STATION. Vs DRVVACHANDRA LAXMISHANKAR KASHUDHAN.	
<b><u>REPORT</u></b>				
25	SESSIONS CASE	100820/2013	the State worali P. stn. Vs Karan @ Raja Mangu Rajput and anr	
26	POCSO SPL CASE	100545/2014	The State Chunabhatti P.S Vs Ravi Chintaman Patil	
27	POCSO SPL CASE	100013/2016	The State of Tardeo Police Station. Vs IRFAN @ BAPPY MOHD. GUFRAN SHAIKH.	
28	POCSO SPL CASE	100169/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs AARIF ANWAR SHAIKH	



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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
29	POCSO SPL CASE	100015/2018	The State of RCF Police Station Vs Khairunissa @ Reshma Sattar Khan and 1 Accu.	

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